

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TCA. No. 03/NCLT/MAH/2015

CORAM: Present: SHRI. B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI. V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2017

NAME OF THE PARTIES: Nawroj Fali Jilla
V/s.
Tata Motors Ltd.

Section of the Companies Act: 111 of the Companies Act, 1956 and 58 of the Companies Act, 2013.

Sr. No.	Name	Designation	Signature
	Kaushal A. Tamhane	Advocate for Respondents	

Common Order

CA No. 03/58/CLB/MB/MAH/2015
CA No.04/58/CLB/MB/MAH/2014
CA No.05/58/CLB/MB/MAH/2015
CA No.06/58/CLB/MB/MAH/2015
CA No.07/58/CLB/MB/MAH/2015
CA No.08/58/CLB/MB/MAH/2015
CA No.09/58/CLB/MB/MAH/2015

The Petitioner is absent, the Respondent side is present in CP No.03/2015, 04/2015, 05/2015 and 07/2015.

List this matter for hearing on 19.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)